

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1048**  
ANSWERED ON- 04.12.2024

**FUNDS TO PANCHAYATS**

1048 SHRI SANT BALBIR SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has any plan to provide incentive money for unanimously elected panchayats in the country, if so, the details thereof, if not, the reasons therefor; and
- (b) the details of model villages in the country, if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(PROF. S. P. SINGH BAGHEL)

(a) “Panchayat”, being “Local Government”, is a State subject and part of State List of Seventh Schedule of the Constitution of India. Panchayats are set up and operate through the respective State Panchayati Raj Acts which may vary from State to State, subject to the provisions of the Constitution. Accordingly, all matters relating to Panchayats fall within the purview of State Government. It is the discretion of a State to provide or not to provide incentive money for unanimously elected panchayats in the country.

(b) The Ministry of Rural Development has informed that, as on date, the Hon’ble Members of Parliament have identified 3,361 Gram Panchayats under Sansad Adarsh Gram Yojana (SAGY). State wise selected Gram Panchayats under SAGY is placed at Annexure.

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Annexure referred to in reply of part (b) of Rajya Sabha Unstarred Question No. 1048 dated  
04.12.2024 regarding FUNDS TO PANCHAYATS

**State wise selected Gram Panchayats under Sansad Adarsh Gram Yojana**

State/UT	Number of Gram Panchayats identified underSAGY
Andaman And Nicobar Islands	8
Andhra Pradesh	207
Arunachal Pradesh	11
Assam	46
Bihar	189
Chandigarh	2
Chhattisgarh	115
Delhi	4
Goa	14
Gujarat	238
Haryana	91
Himachal Pradesh	45
Jammu And Kashmir	43
Jharkhand	119
Karnataka	134
Kerala	167
Ladakh	4
Lakshadweep	2
Madhya Pradesh	134
Maharashtra	262
Manipur	30
Meghalaya	21
Mizoram	14
Nagaland	6
Odisha	104
Puducherry	10
Punjab	65
Rajasthan	190
Sikkim	15
Tamil Nadu	370
Telangana	85
Tripura	13
UT of Dadra and Nagar Haveli andDaman and Diu	7
Uttar Pradesh	553
Uttarakhand	39
West Bengal	4

<b>Total</b>	<b>3361</b>
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